

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1803
TO BE ANSWERED ON 04TH AUGUST, 2026

PADDY PROCUREMENT IN NORTH EASTERN REGION

1803 SHRI BABURAM NISHAD:
SHRI BABUBHAI JESANGBHAI DESAI:
SHRI RAJESH PARMANAND SHUKLA:
SMT. REKHA SHARMA:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the quantum of Paddy procured in the country during the last three years, State-wise;
- (b) the number of farmers especially from North Eastern Region benefitted therefrom, State-wise;
- (c) whether Government has taken any steps to ensure remunerative prices to farmers in the country; and
- (d) if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The details of paddy procured under Minimum Support Price (MSP) operations and the number of farmers benefitted during the last three years, State-wise including procuring States from North Eastern region are annexed.

(c) & (d): Every year, Government of India fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops for the country as a whole, based on the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of the State Governments and Central Ministries/Departments concerned.

While recommending MSPs, CACP considers important factors like cost of production, overall demand-supply conditions, domestic and international prices, inter-crop price parity, terms of trade between agricultural and non-agricultural sectors, the likely effect on the rest of the economy, besides ensuring rational utilization of land, water and other production resources.

Government, in its Union Budget for 2018-19, had made an announcement to keep MSP at a level of minimum one and half times of the cost of production as a pre-determined principle. Accordingly, MSPs for all mandated Kharif, Rabi and other commercial crops have been fixed with a margin of at least 50 percent over weighted average cost of production.

Government's price policy is to ensure remunerative prices to farmers by offering to procure their produce at MSP. However, farmers are free to sell their produce to the Government procurement agencies at MSP or in the open market, whichever is advantageous to them.

ANNEXURE-I

Procurement of Paddy and Farmers benefitted during the last three years.

S.No.	States/UTs	KMS 2022-23		KMS 2023-24		KMS 2024-25	
		Paddy Procurement (In LMT)	No of farmers benefitted	Paddy Procurement (In LMT)	No of farmers benefitted	Paddy Procurement (In LMT)	No of farmers benefitted
1	ANDHRA PRADESH	41.13	678604	30.43	479159	38.22	517676
2	TELANGANA	93.86	2016798	95.32	1500655	97.15	1617991
3	ASSAM	5.98	62423	3.94	39577	8.50	66530
4	BIHAR	42.05	577064	30.79	372556	39.23	462963
5	CHANDIGARH	0.19	1404	0.25	1714	0.26	1612
6	CHHATTISGARH	87.53	2047842	123.88	2472441	116.42	2549606
7	GUJARAT	1.77	28357	0.85	15651	0.35	6609
8	HARYANA	59.36	282725	58.94	282103	53.99	310100
9	HIMACHAL PR.	0.14	3407	0.23	4274	0.37	6338
10	JHARKHAND	1.73	31855	0.74	10927	2.06	58858
11	J&K	0.34	6549	0.24	4494	0.33	4897
12	KARNATAKA	0.21	7646	0.00	0	0.01	158
13	KERALA	7.31	250373	5.59	198478	5.63	206913
14	MADHYA PR.	46.30	647699	42.16	605553	43.42	669271
15	MAHARASHTRA	18.48	516941	11.64	375519	15.93	463072
16	ODISHA	79.16	1710773	70.89	1532237	85.55	1821071
17	PUDUCHERRY	0.00	28	0.00	63	0.00	44
18	PUNJAB	182.11	903942	185.28	914803	173.33	904471
19	NEF (Tripura)	0.45	21712	0.32	16112	0.36	17357
20	TAMILNADU	33.84	599912	34.96	393887	47.99	573761
21	UTTAR PRADESH	65.50	940226	53.80	692604	57.71	662854
22	UTTRAKHAND	8.96	58038	7.30	41009	6.73	33895
23	WEST BENGAL	32.09	1102759	24.69	704417	29.28	902460
	ALL INDIA TOTAL	808.45	12497077	782.25	10658233	822.80	11858507
